



2026:DHC:3545-DB



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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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W.P.(C) 11348/2006, CM APPL. 11195/2026

GOVT. OF N.C.T. OF DELHI & ORS.

.....Petitioners

Through: Mr. Satya Ranjan Swain, CGSC  
with Mr. Kautilya Birat, Adv. with SI  
Dharampal (DP)

versus

PREM SINGH

.....Respondent

Through: Mr. Ankur Chhibber, Mr.  
Yogesh Kumar Mahur and Mr. Harkesh,  
Advs.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

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**25.04.2026**

The case is being listed today as 3 March 2026 was declared a Holiday vide Notification No. 64/G-4/Genl.-I/DHC dated 27 February 2026.

**C.HARI SHANKAR, J.**

1. The sole respondent in this case expired 12 years ago. His LRs are not on record.

2. Accordingly, the writ petition is abated and is disposed of as such.

**C.HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**APRIL 25, 2026/aky**